

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5961/2019

(Arising out of impugned final judgment and order dated 19-12-2016 in CRLA No. 700/2013 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM KUMAR ALIAS RAJ KUMAR & ORS.

Respondent(s)

(IA No. 90282/2019 - EXEMPTION FROM FILING O.T.)

Date : 13-11-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Vinod Diwakar, AAG
Mr. Ankur Prakash, Adv.
Mr. Alok Kumar Pandey, Adv.
Ms. Mahima Singh, Adv.

For Respondent(s) Mr. Dharnidhar Jha, Sr. Adv.
Mr. Jayesh Gaurav, Adv.
Ms. Diksha Ojha, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER